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WP-47459-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 14th OF JANUARY, 2026

WRIT PETITION No. 47459 of 2025

MOTILAL GOYAL

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

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Appearance:

Shri Mukesh Agrawal - Advocate for petitioner.

Dr. S.S. Chouhan - Government Advocate for respondent/State.

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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for the petitioner seeks leave to withdraw the petition reserving the right of the petitioner to approach the Competent Authority in accordance with law.

Petition is dismissed as withdrawn with liberty as prayed for.

All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE